NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.F. NO. OI CIA	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
No. CP 11/2010	IA 52/17 in TP 19/16	Hearing	397/398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

D. RAMESH BAH PETITIONERS

9444307391

Rajasukhan VK counsel for RI, R3,

95001 53344

R4 and R5

consult@rslaw.in

Counsel for petitioner is present. Counsel for respondent is present. IA 52/17 is allowed vide separate orders.

For impleading the legal heirs and for filing amended petition copy, list it on 10.08.2017.

MEMBER (J)

MEMBER (T)